

## **LIST OF BUSINESS**

### **FOURTH SITTING OF THE SECOND PART OF THE FOURTH SESSION 24<sup>TH</sup> JUNE, 2009**

#### **1. LAYING OF PAPERS**

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER to lay on the Table the following Papers:

- (i) A copy of the Report of the Comptroller and Auditor General of India on the accounts of the Government of Meghalaya for the year ended the 31st March, 2009; and
- (ii) A copy of the annual Financial Statement of the Meghalaya State Electricity Board for the year 2009-10.

#### **2. CALLING ATTENTION**

SHRI JAMES K. SANGMA to call the attention of the Deputy Chief Minister in-charge of Law to the matters mentioned in a news items under the caption "whose side is Addl. Advocate General on?" that appeared in Shillong Times on the 5th June,2009.

#### **3. GENERAL DISCUSSION ON THE ANNUAL FINANCIAL STATEMENT OF THE GOVERNMENT OF MEGHALAYA FOR 2009-10.**

#### **4. ANNOUNCEMENT BY SPEAKER RE: FILLING UP OF FURTHER VACANCIES IN THE (i) PUBLIC ACCOUNTS COMMITTEE AND (ii) PUBLIC UNDERTAKINGS COMMITTEE.**

**ASSEMBLY HALL  
SHILLONG**

**R. KOTHANDARAMAN  
PRINCIPAL SECRETARY**